

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 212**  
**(IB)-115(PB)/2021**  
**IA-2854/2024**

**IN THE MATTER OF:**

**Siemens Financial Services Pvt. Ltd** ... **Applicant/Petitioner**

**Versus**

**Rakesh Saxena (Personal Guarantor and Ex-Director of** ... **Respondent**

**Under Section: 95(1) of (IBC)**

**Order delivered on 08.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the FC** : Adv. Asav Rajan, Adv. Charu Trivedi  
**For the PG** : Adv. Iswar Mohapatra, Adv. M. Kr. Singh  
**For the RP** : Adv. Ashutosh Kumar, Adv. Neeraj Bhatia

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2854/2024:** As prayed by the Ld. Counsel appearing for the Personal Guarantor two weeks time is granted for filing the reply.

List on 18.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**